NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1619/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.11.2017

NAME OF THE PARTIES:

Gupta Power Infrastructure Ltd.

V/s

Pan India Utilities Distribution Company Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

NAME

DESIGNATION

Mondie

ANAND CHANDRA SWAIN Advocate

ORDER

CP No.1619/I&BP/NCLT/MB/MAH/2017

For the Petitioner herein has not intimated this date of hearing to the Corporate Debtor, the Petitioner is hereby directed to intimate next date of hearing to the Corporate Debtor as prescribed under the Adjudicating Authority Rules.

List this matter for hearing on 22.12.2017.

Sd/-

V. NALLASENAPATHY Member(Technical)

B. S. V. PRAKASH KUMAR Member (Judicial)